Title: Introduction of the Appropriation (railways) No. 4 Bill, 1999. (Bill passed).

MR. DEPUTY-SPEAKER: The House will now take up Appropriation (Railways) Bill.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways."

The motion was adopted.

KUMARI MAMATA BANERJEE: I introduce the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be taken into consideration.

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways, be taken into consideration.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways, be taken into consideration.

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill be passed."

Sir, I am grateful to all the hon. Members who have participated in the debate. This being a Ramzan month, we started our war with the hope that

'मुद्दई लाख बुरा चाहे तो क्या होता है,

वही होता है जो मंजूरे खुदा होता है।'

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. DEPUTY SPEAKER: The House stands adjourned till 1100 a.m. tomorrow.

20.44 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Tuesday, December 14, 1999/Agrahayana 23, 1921 (Saka).